

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.02.2024

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1447 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Siddhi Metal Corporation Vs. Ralco Extrusion Pvt. Ltd.	Prakhar Tandon
2.	I.A. No. 1448 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Samrat Gems Impex Pvt. Ltd. Vs. Banswara Syntex Ltd.	Debashis Mukherjee

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Assistant Registrar